

HIGH COURT OF MADHYA PRADESH AT JABALPUR

**Division Bench: Hon'ble Shri Justice S.K.Seth, Judge &
Hon'ble Smt. Justice Anjuli Palo, Judge**

CRRFC No. 03/2017

In Reference

Received from Second Addl. Sessions Judge, Chhatarpur

Vs.

Bhagchandra

Shri S.K.Rai, Government Advocate for the State.
Shri Anoop Kumar Saxena, Advocate for the respondent.

JUDGMENT
(19/12/2017)

Per : Smt. Anjuli Palo, J :-

For the reasons stated in the Judgment dated 19.12.2017 passed in Criminal Appeal No. 1684/2017, this Criminal Reference stands allowed. The death sentence awarded by the learned Trial Court is hereby confirmed under Section 366(1) of Criminal Procedure Code. A copy of the Judgment passed in Criminal Appeal No. 1684/2017 is placed on record.

(S.K.SETH)
JUDGE

(SMT. ANJULI PALO)
JUDGE